CENTRAL ADMINISTRATIVE TRIBUNAL CALCUITA BENCH

MA 483 of 2001 No. OA 297 of 1996

Date of Order: 15.09.2004

HON BLE M. D.C. VERMA, VICE CHAIRMAN PRESENT: HON'BLE MR. SARWESHWAR JHA, MEMBER (A)

Renuka Pal & Others

Vs.

Union of India & Others (Min. of Railways)

For the Applicant

None

For the Respondents

Mr. D.N. Chatterjee

ORDER (ORAL)

PER D.C. VERMA, VC:

None appeared on behalf of the applicants. On the previous date also none appeared on behalf of the applicants. The Respondents have filed MA No. 483 of 2001 for early hearing, a copy of which was served on the applicants. The MA is still pending and the order sheets shows that none has appeared for the applicants to argue the matter after 12.1.2000.

Under the circumstances, it appears that the 2. applicants are not interested in pursuing the case! OA is accordingly dismissed for non-prosecution. With this, MA 483 of 2001 also stands disposed of.

(Sarweshwar Jha)

Member (A)

(D.C. Verma) Vice Chairman

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